



27-4/4/11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of CJM Bareilly

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

Prepared by: *[Signature]*  
Checked by: *[Signature]*

*[Signature]*  
Chief Judicial Magistrate  
BAREILLY

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

4/4/17

In the Court of ACJM I

Case No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Addl. Chief Judicial Magistrate-I.  
Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

4/10/17

In the Court of ACJM II Bly

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
**J. J. J. J. J.**  
**Chief Judicial Magistrate II**  
**BAREILLY**

FD 4.4.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACM (B&M)

S.No.	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

ACM

*Handwritten signatures and initials*

ACIM TV RARZILV  
4 (4/11)

**RETURN OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE  
MSF DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF  
INDIA)**

In the Court of A.C. J.M.VII 19/05/2019

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number (To be filled in by the District Judge/Judge before appointing this proforma on the website of State Bank of India along with applicable commission after filling up the prescribed Chetan Jayoshi slip. (The details of the Scheme and forms are available on the website)

MCC

Seal

शुभ नारायण  
जिला न्यायाधीश  
राजकोट